

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 498**

TO BE ANSWERED ON THE 06TH FEBRUARY, 2018 / MAGHA 17, 1939 (SAKA)

VIOLENCE AND TERROR ATTACKS

498. SHRI K. ASHOK KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether violence and terror attacks across the country have increased in recent times;**
- (b) whether the country has lost nearly 500 lives of civilians and 300 jawans in maoist violence during the last three years;**
- (c) if so, the details thereof;**
- (d) whether the lives of nearly 100 civilians and 200 soldiers in Jammu and Kashmir have been lost during the said period;**
- (e) if so, the details thereof; and**
- (f) the steps taken by the Government to prevent the huge loss of lives due to terrorism and violence in the country?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

- (a) : The overall internal security situation in the country is under control due to continuous and unrelenting efforts of the Central and State Governments.**
- (b) & (c) : 572 civilians have lost their lives in last three years i.e. from 2015 to 2017, while 199 Security Forces personnel were martyred in Left Wing Extremism violence during the same period.**

(d) & (e) : 72 civilians have lost their lives in last three years i.e from 2015 to 2017, while 201 Security Forces personnel were martyred in terrorist violence in Jammu & Kashmir during the same period.

(f) : Concerted efforts are being made by the Central and the State Governments to deal with the insurgency / terrorism / extremism in the country. The Central Government is supplementing the efforts of the State Governments to deal with terrorist/insurgent/extremist groups in a coordinated manner, which, inter alia, include sharing of intelligence, financial assistance for strengthening of the State Police Forces and Intelligence Agencies under the Police Modernization Scheme, reimbursement of Security Related Expenditure, sanction of India Reserve Battalions, deployment of Central Armed Police Forces for carrying out intensive joint counter insurgency operations, providing security for vulnerable installations and infrastructural projects based on threat assessment, declaring unlawful associations and terrorist organizations under the Unlawful Activities (Prevention) Act, 1967 (UAPA) and declaring specific areas as 'disturbed areas' under Armed Forces (Special Powers) Act, 1958.
